NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: TCP/422A/ (IB)/2017

NAME OF THE PETITIONER(S)

: LAXMINARAYAN COTTON COMPANY

NAME OF THE RESPONDENT(S) : GURUVAYUR SPINNING MILLS PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

VENKAT VIGNESIA

COUNSEL FOR THE RESPONDENT

Aashish Jain Dunia Foe Suxana K Suxana

Council pe the Pchihome

ORDER

Counsels representing both the parties are present. Counsel for respondent filed an affidavit stating that the matter has been settled and handed over Demand Drafts for the accepted amount to the petitioner. The affidavit has been endorsed by the counsel for the petitioner who stated that there is no objection to close the matter. The affidavit is taken on record. The terms of settlement will be taken as being a part of this order. In view of the settlement between the parties, the matter is closed.

S Vijayaraghavan Member (Technical)

K Anantha Padmanabha Swamy Member (Judicial)